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THE HIGH COURT OF KERALA

Ernakulam -682031

Email: recruitment.hckerala@nic.in

Phone: 0484-2562235

Fax: 0484-2391720

Date: 02-02-2024

No. HCKL/589/2024- REC 4 (3)

From

The Registrar General

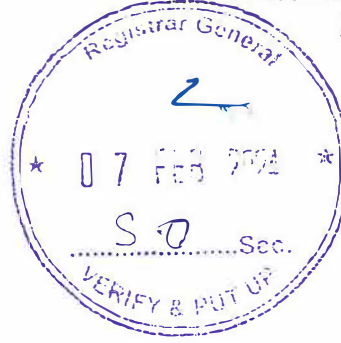
To

The Registrar General,
All High Courts.

Sir,

Sub:- Kerala Judicial Service Examination - 2024- Direct recruitment of Civil Judge (Junior Division) - Notification issued - Publishing of- Reg.

Ref:- High Court Notification No. HCKL/589/2024- REC 4 dated 31.01.2024



I am to inform you that as per the reference cited above, the High Court of Kerala has issued a notification inviting 'online' applications for recruitment to the post of Civil Judge (Junior Division), in the Kerala Judicial Service against NCA and Regular vacancies.

Eligible candidates are required to apply 'ONLINE', only through the Recruitment Portal of the High Court of Kerala (<https://hckrecruitment.keralacourts.in>). No other means/modes of application will be accepted. The Notification and other details are available in the above mentioned portal.

I am, therefore, to forward herewith a copy of the brief notification for information and necessary action.

Yours faithfully,

Signed by P Krishna Kumar

Date: 02-02-2024 17:56:35

P Krishna Kumar
REGISTRAR GENERAL

Encl:- As above



THE HIGH COURT OF KERALA

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 Date: 02-02-2024

No. HCKL/589/2024– REC 4

BRIEF NOTIFICATION

Online applications are invited from qualified candidates for appointment to the post of Civil Judge (Junior Division) (Pay : 77840 – 136520) in the Kerala Judicial Service against NCA and Regular vacancies as detailed below. Online applications can be submitted through the Recruitment Portal of the High Court (<https://hckrecruitment.keralacourts.in>), from 05.02.2024 onwards. No other means/modes of application will be accepted.

Sl. No.	Recruitment Number	No. of vacancies	Eligible categories
1	1/2024	2 (NCA)	Scheduled Tribes – 2 [Candidates belonging to Scheduled Tribes/Scheduled Castes in the State of Kerala can apply for the post. However, only in the absence of candidates belonging to Scheduled Tribes community in the merit list, candidates from Scheduled Castes community will be considered for appointment]
2	2/2024	5 (NCA)	Scheduled Tribes – 2 [Candidates belonging to Scheduled Tribes/Scheduled Castes in the State of Kerala can apply for the post. However, only in the absence of candidates belonging to Scheduled Tribes community in the merit list, candidates from Scheduled Castes community will be considered for appointment] Scheduled Castes Converts to Christianity - 1 Hindu Nadars - 1 Latin Catholics/ Anglo Indians – 1
3	3/2024	7 Regular vacancies	All Categories

Important dates with regard to submission of online applications :

Date of commencement of application filing process/ fee payment through online mode	05.02.2024
The date of closure of application filing process/ fee payment through online mode	25.02.2024
Date of commencement of remittance of application fee through offline mode	01.03.2024
The last date for remittance of application fee through offline mode	07.03.2024

For detailed notification : (<https://hckrecruitment.keralacourts.in>)

(By Order)

Signed by P Krishna Kumar

Date: 02-02-2024 17:49:04

P Krishna Kumar
REGISTRAR GENERAL